Annexure 1

Name of the Corporate Debtor: LEATHER WORLD INDIA LIMITED(UNDER LIQUIDATION)

Date of commencement of Liquidation:

29-01-2019

List of Stakeholders as on: 01.08.2020

List of Secured Financial Creditors

Amount in (Rs)

SI. No.	Name of creditor	Identification No.	entification No. Details of claim received			Details of claim admitted								Amount of claim rejected	Amount of claim under verification	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	IDBI Bank Ltd.	L65190MH2004G OI148838	6th February, 2019	15,19,25,603.43	15,19,25,603	Secured	100%	Yes	a. Primary Security: Pari Passu charge on the entire current assets of the company (both existing and future) with Kotak Mahindra Bank under multiple banking arrangement. b. Collateral Security 1st paripassu charge on the following residential/ commercial properties in the name of the company/ promoters with Kotak Mahindra Bank under Multiple banking arrangement: i. A four storied commercial building of total built up area of 4455 sq, ft. situated at 174C, Rash Bihari Avenue, Gariahat, Kolkata-700029 in the name of the company. ii. A shop cum commercial showroom with store room comprising ground floor, first floor, mezzanine floor of total area of 5934 sq.ft. in the name of the company situated at 80, Bidhan Sarani, Hathibagan, Kolkata-700004. iii. Residential Bunglow of area 10500 sq. ft. situated at 3, Bashant Bihar Colony, Patna, Bihar-800013 in the name of the relatives of the promoters c. Personal Guarantees: Unconditional and irrevocable personal guarantee from the promoters viz. Shri Ranjan Rishay, Managing Director and Shri Rohit Rishay, Director.	10%	20.02%	0	0		o	
2	Kotak Mahindra Bank Limited	L65110MH198SP LC038137	20th February, 2019	21,98,09,762.00	21,98,09,762	Secured	100%	Yes	1st paripassu charge with IDBI in the mortgaged immovable properties. 1. All that land measuring about 2 chittacks and 15 Sq. Ft. together with 3 storied building at premises No. 1740, Rash Bihari Avenue, P.S Gariahat, Municipal Ward No. 86, within KMC Limit. 2. all that land measuring about 1 Cattah, 2 Chittacks and 14 Sq. ft. together with partly three and partly four storied building at premises No. 174C, Rash Bihari Avenue, P.S. Gariahat, Municiapl Ward No. 86 within KMC Limit 3. All that leasehold unit on the ground floor measuring about 750 Sqft. (carpet area) out of total measuring about 1200 sq.ft. on the ground floor together with 360 sq.ft. (carpet area) on Mezzanine Floor of building situated at premises No. 80, Bidhan Sarani, Kolkata-700004. 4. All that the leasehold unit on the South West corner on the Ground Floor measuring about 450 Sq. ft. (carpet area) of the building at premises no 80, Bidhan Sarani, Kolkata-700004. 5. All that the leasehold unit of the entire 1st floor of the building and constucted at or upon the plot of land measuring about 6 cottah situated at premises No 80 Bidhan Sarani, Kolkata-700004. 6. All that land measuring 3 cottahs and 2 storied building (except roof of the 1st floor) at Mouza Mainpura, Basant Bihar Colony, Survey Thana No. 3, Touzi No. 18224, C.S. No. 903 & 904 Khata No. 38 & 39 Holding No. 536 B and 536-B/ 1A, Circle No. 249, Ward No. 14, P.S. S.K.Puri	NA	28.97%	0	0		0	
3	HDFC Bank Limited	L65920MH1994P LC080618	27th February, 2019	24,63,945.50	24,63,946	Secured	100%	No	Audi A6, Regd No. WB-02-AE2599	NA	0.32%	0	0	-	0	
4	Axis Bank Limited	L65110GJI993PLC 020769	27th February, 2019	23,45,896.00	23,45,896	Secured	100%	No	Land Rover Freelander, Regd No. WB-74-AD0022	NA	0.31%	0	0	-	0	

5	ICICI Bank Limited	L65190GJ1994PL C021012	15th June, 2019	8,71,532.00	8,71,532	Secured	100%	No	Toyota Innova ZX, Regd No. BR01PG1770 and i20 Asta, Reg no. BR01BZ4840	NA	0.11%	0	0	-	0	
		Total		37.74.16.738.93	37.74.16.738.93						49.74%					